



Government of Jammu & Kashmir

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat
Jammu/Srinagar

Notification
Jammu, the 27th November, 2017

SRO **480** . - In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the officers mentioned in the **annexure "A"** to this notification to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District, Doda.

By Order of the Government of Jammu and Kashmir

Sd/-
(Abdul Majid Bhat)
Secretary to Government

No. LD (P) 94/-05-Doda

Dated: 27 -11- 2017

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department for information.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Doda. This is with reference to his letter 962/DM/Doda dated 01-11-2017.
5. General Manager, Government Press, Jammu for Publication in the extra ordinary issue of the Government Gazettee.
6. SRO Section with 7 S.C.
7. Concerned file.


27/11
(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,

